

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 2162
ANSWERED ON 14/03/2023

ALL WEATHER ROADS UNDER PMGSY-III

2162. SHRI PRADEEP KUMAR SINGH:
SHRI JUGAL KISHORE SHARMA:
SHRIMATI GEETA KORA:
SHRI PARBATBHAI SAVABHAI PATEL:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the three years target of Pradhan Mantri Gram Sadak Yojana (PMGSY) from the year 2019 to 2022 under the third phase of the said yojana to achieve complete rural connectivity through all weather roads has been achieved;
- (b) if so, the approximate percentage of houses in all the States of the country, particularly in the States of Jammu and Kashmir, Jharkhand, Bihar and Gujarat yet to be connected by all weather roads under the said yojana;
- (c) whether the Ministry is aware that the said yojana is essential for the overall socio-economic development of various districts across the country; and
- (d) if so, the details of the efforts being made by the Ministry to achieve the said objective?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)

(a) to (d) Pradhan Mantri Gram Sadak Yojana-III (PMGSY-III) was launched in the year 2019 for consolidation of 1,25,000 Km Through Routes and Major Rural Links connecting habitations to Gramin Agricultural Markets (GrAMs), Higher Secondary Schools and Hospitals among other facilities. Since the inception of PMGSY-III till 07.03.2023, 99,319 km road length has been sanctioned, out of which, 51,851 km road length has been completed. The timeline of completion of PMGSY-III is March, 2025.

The unit for PMGSY-I scheme is a habitation and not a house. All weather road connectivity to unconnected habitations of designated population size as per census, 2001 was envisaged in PMGSY-I.

The primary objective of the PMGSY-I is to provide connectivity, by way of an all-weather road with necessary culverts and cross-drainage structures, which is operable throughout the year, to eligible unconnected habitations in rural areas. Habitations with a population of 500+ in plain areas and 250+ in North-Eastern and Himalayan states, Desert areas, Tribal (Schedule V) areas and selected tribal and backward districts as identified by the Ministry of Home Affairs/ Planning Commission as per Census, 2001 were to be covered under the scheme, so that these habitations can have access to basic health services, education and markets for their produce. In the critical Left-Wing Extremism (LWE) affected blocks (as identified by Ministry of Home Affairs), additional relaxation has been given to connect habitations with population of 100+ (Census 2001).

The timeline for completion of PMGSY – I was March, 2019. However, on the demand of the states/UTs, the timeline for completion of the scheme was extended till September, 2022.

Against 1,78,184 eligible habitations of 250+ and 500+ population size identified for coverage under the scheme, 16,086 habitations have been provided connectivity by the States out of their own resources and 4,815 habitations have either been dropped or have not been found feasible. Out of the balance 1,57,282 habitations sanctioned for providing connectivity under the PMGSY, 1,56,399 have already been covered. Thus, as on 7th March, 2023, 883 habitations remained to be connected. Hence, 99.44% habitations have been provided connectivity under PMGSY-I in 250+ population category.

Further, under 100-249 population category (LWE areas), out of sanctioned 6,253 habitations, 5,999 habitations have been connected till 07.03.2022 and only 254 habitations are left to be connected. Hence, 96% habitations have been provided connectivity under 100-249 population category (LWE areas).

The State-wise details of habitation connectivity across various States/ UTs of the country are given at **Annexure-I**.

Annexure –I

Annexure referred to in parts (a) to (d) of reply of Lok Sabha Unstarred Question No. 2162 to be answered on 14.03.2023.

S. No.	States/UTs	Sanctioned		Connected		Balance	
		Total 250+	Eligible 100-249	Total 250+	Eligible 100-249	Total 250+	Eligible 100-249
1	A&N Islands	7	0	6	0	1	0
2	Andhra Pradesh	1,234	201	1,224	186	10	15
3	Arunachal Pradesh	641	0	594	0	47	0
4	Assam	13,721	0	13,707	0	14	0
5	Bihar	30,016	1,426	29,783	1,393	233	33
6	Chhattisgarh	9,736	1,188	9,587	1,003	149	185
7	Dadra and Nagar Haveli	0	0	0	0	0	0
8	Goa	0	0	0	0	0	0
9	Gujarat	3,048	0	3,048	0	0	0
10	Haryana	1	0	1	0	0	0
11	Himachal Pradesh	2,563	0	2,510	0	53	0
12	Jammu Kashmir And	2,141	0	2,096	0	45	0
13	Jharkhand	9,541	1,398	9,541	1,398	0	0
14	Karnataka	296	0	296	0	0	0
15	Kerala	404	0	402	0	2	0
16	Madhya Pradesh	17,529	12	17,517	8	12	4
17	Maharashtra	1,347	74	1,340	74	7	0
18	Manipur	652	0	616	0	36	0
19	Meghalaya	602	0	489	0	113	0
20	Mizoram	232	0	231	0	1	0
21	Nagaland	109	0	98	0	11	0
22	Odisha	15,327	1,695	15,304	1,679	23	16
23	Punjab	389	0	389	0	0	0
24	Rajasthan	15,976	0	15,976	0	0	0
25	Sikkim	350	0	346	0	4	0
26	Tamil Nadu	1,985	0	1,985	0	0	0
27	Tripura	2,005	0	1,965	0	40	0
28	Uttar Pradesh	11,749	0	11,748	0	1	0
29	Uttarakhand	1,866	0	1,834	0	32	0
30	West Bengal	13,155	150	13,107	150	48	0
31	Telangana	595	109	595	108	0	1
32	Ladakh	65	0	64	0	1	0
Total		1,57,282	6,253	1,56,399	5,999	883	254
